

**Government of Jharkhand**  
**COMMERCIAL TAXES DEPARTMENT**

File No.- Va0 Kar/GST/16/2017-4025

/Ranchi, Dated-03/11/2017

Order No. 08/2017-GST

**Subject:** Extension of time limit for submitting the declaration in FORM GST TRAN-1 under rule 120A of the Jharkhand Goods and Service Tax Rules, 2017

In exercise of the powers conferred by rule 120A of the Jharkhand Goods and Services Tax Rules, 2017 read with section 168 of the Jharkhand Goods and Services Tax Act, 2017, and in supersession of Order No. 02/2017-GST dated 18<sup>th</sup> September, 2017, the Commissioner, on the recommendations of the Council, hereby extends the period for submitting the declaration in **FORM GST TRAN-1** till 30<sup>th</sup> November, 2017.

(K.K. Khandelwal)  
Principal Secretary-cum-Commissioner,  
Commercial Taxes Department,  
Jharkhand, Ranchi